

to (d) There is no proposal for rationalisation of the General Provident Fund, (Central Services) Rules under consideration of the Government. However, a study on General Provident Fund (Central Services) has been undertaken and field work for the study has been completed. Preparation of the study report is at present in progress. The issue of orders is subject to the acceptance of the recommendations that may be made in the study.

[*Translation*]

Use of Tallow in Soaps

3279. SHRI LAKHMI NARAIN }
 MANI TRIPATHI }
 (SHRI RAJVEER SINGH) :

Will the PRIME MINISTER be pleased to state :

(a) whether toilet soap manufacturers are using tallow for manufacturing soap ;

(b) the details of these manufacturers and their brands in which they are using tallow ;

(c) the names of animals whose tallow is being used ; and

(d) whether the Government have permitted the use of tallow in soap manufacturing ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND MINISTRY OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) As per available information, tallow is not being used in manufacturing soaps.

(b) to (d) Do not arise.

[*English*]

Land Consolidation

3280. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) total number of villages and the area of land proposed for progressive consolidation, State-wise ;

(b) the area consolidated, State-wise, upto March 31, 1993;

(c) the progress of consolidation in terms of villages ;

(d) whether consolidation is in progress in all the States/Union Territories; and

(e) the time by which the consolidation work is likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR) : (a) to (e) The information is being collected from concerned States/ Union Territories and will be laid on the Table of the House

[*Translation*]

Irregularities committed by D.D.A.

3281. SHRI RAM VILAS PASWAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Report of Central Vigilance Commission pertaining to corruption of Rs. 45 crores in D.D.A. has been received by the Government and if so, when ;

(b) whether the Government have taken any concrete action thereon so far; and

(c) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON) :

(a) No, Sir. However the report of the Central Vigilance Commission pertaining to corruption of Rs. 45 crores in DDA was received by Delhi Development Authority in October, 1992/February, 1993.

(b) and (c) The DDA has reported that the cases of 9 works, out of 16 works reported by Central Vigilance Commission, have been processed so far and explanation memos issued to 64 officials associated with these 9 works. The Government is also contemplating administrative action in respect of officers falling under the disciplinary jurisdiction of the Government in consultation with the Authority.

[*English*].

Revival of Small Scale Industries in U.P.

3282. SHRI SANTOSH KUMAR GANGWAR : Will the PRIME MINISTER be pleased to state :

(a) the number of small scale units of Uttar Pradesh revived during 1992-93; and